

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1350
ANSWERED ON:08.12.2004
PROMOTION OF DSP IN CBI
Pathak Shri Brajesh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Central Administrative Tribunal (CAT) has given any decision regarding the promotion of Deputy Superintendents of Police (DSP) working in the C.B.I.;
- (b) if so, the details thereof;
- (c) whether the Government has taken any action as per the decision of the CAT regarding the promotion of the above officials;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a): No, Sir.
- (b) to (e): Does not arise.